

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3366
ANSWERED ON:13.12.2012
LOAN /ASSISTANCE BY NMDFC
Ahmed Shri Sultan

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the loan and assistance provided by the National Minorities Development and Finance Corporation (NMDFC) during each of the last three years and the current year, State-wise;
- (b) the details of the States/UTs which have not availed the assistance from NMDFC along with the reasons therefor;
- (c) whether the Union Government proposes to introduce a scheme for providing the financial assistance for the marriage of the daughters of minorities in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a): The State-wise details of loan assistance provided by National Minorities Development and Finance Corporation (NMDFC) during the last 3 years and the current year is at Annexure-1
- (b): The funds of NMDFC are channelized through State Channelising Agencies (SCAs) nominated by the respective State Government/UT Administration. States/UTs namely Meghalaya, Sikkim, Goa, Dadra & Nagar Haveli, Lakshadweep, Daman & Diu and Andaman & Nicobar Islands have not availed assistance because their SCAs are not functional. Further, State of Arunachal Pradesh has not nominated the SCA, therefore could not avail the assistance from NMDFC
- (c): No, Madam.
- (d): Does not arise in view of (c) above.